

No.A-45011/11/2011-Ad.I  
Government of India/Bharat Sarkar  
Ministry of Corporate Affairs/Korporate Karya Mantralaya

'A' Wing, 5<sup>th</sup> Floor, Shastri Bhawan,  
New Delhi, the 13<sup>th</sup> June, 2012

**OFFICE ORDER**

With immediate effect and until further orders, the work relating to e-Governance Project of OLs will be looked after by Director (AB) and he will report to JS(A) as is being done for other e-Governance projects of MCA.

2. The revised work allocation among Director (AB) and Director (NC) will as follows:

Name and Designation	Work being allotted	
Shri Anil Kumar Director	i. Competition Section ii. e-Governance Cell	
Shri Navneet Chouhan Director	i. IICA ii. CL-VI } additional charge iii. CL-VII }	

2. This issues with the approval of Secretary, MCA.

  
(J.S. Gupta)

**Under Secretary to the Government of India**

1. All Officers/Sections of the Ministry.
2. Secretary/SS/JS(A)/JS(R)/JS(M).
3. PS to CAM/PS to MOS, Corporate Affairs.
4. e-Governance cell for uploading the order under the category 'Miscellaneous'.
5. Guard File.